## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 19 OF 2014**

Dated: 31st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Vs.

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Som Raj Choudhury

Counsel for the Respondent(s) : Mr. P.C.Sen, Sr. Adv.

Mr. Udayan Verma Mr. Rutwik Panda Ma. Apabu Malik for

Ms. Anshu Malik for R.1

Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R.2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>12.10.2017.</u>

( I. J. Kapoor ) Technical Member ( Justice Ranjana P. Desai ) Chairperson

ts/vt